National Company Law Tribunal

Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: As est Relonstruction Company (India) Limited V/S. SECTION OF THE COMPANIES ACT/I & B CODE: 7 of ILB, tode 2016.

SL. NO. Name Designation Representation Signature

1. S.K. Topallu Dali Petitioner

2. Abushak Misha

3. MR. ARUN SAXENA ADV (Corporate

A. MS. NALINI ADV Debtor Halin

CP No. (IB) 131/ALD/2017

Sri Sunil Tripathi along with Abhishek Mishra, advocates for the petitioner for the Financial Creditor. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent.

Today, the Financial Creditor files reply to the additional affidavit. A copy thereof is provided to the Corporate Debtor Company. He seeks time to file rejoinder. Hence, the time is granted.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by

Jyoti

(Stenographer)

Member(Judicial)